

No. 101-17/2005-MN

Date 28.10.2005

To

All UASPs & BSNL

Subject: Direction under Section 13 read with Section 11 (1) (b) (ix) of the Telecom Regulatory Authority of India Act 1997 regarding posting of information pertaining to USO related activities on their web site by the service providers.

WHEREAS Universal Service Obligation Fund (USOF) presently provides subsidy support for Public Telecom & Information Services and household telephones in rural and remote areas. Since service providers are contributing to this fund for Universal Service Obligations, it is essential that the fund be disbursed in a transparent manner.

AND WHEREAS as per clause 11 (1) (b) (ix) of TRAI Act 1997, TRAI has to ensure effective compliance of universal service obligations and as per clause 11 (4) of TRAI Act 1997, TRAI has to ensure transparency while exercising its powers and discharging its functions.

AND WHEREAS it is necessary to evolve a transparent mechanism for activities supported from USOF viz. Village Public Telephones (VPTs), Rural Community Phones (RCPs), Public Telecom and Information Centers (PTICs)/High Speed Public Telecom and Information Centers (HPTICs), Rural Direct Exchange Lines (RDELs), etc. To ensure that the data / information pertaining to USO related activities submitted by the service providers is reliable and transparent, the Authority is of the view that all the concerned service providers shall periodically provide this information to USOF Administrator and also post this data/information on their website. The format for providing this information is enclosed.

AND WHEREAS TRAI is concerned about the growth of telecom services especially in rural and remote areas. Effective disbursement of USOF shall accelerate pace of growth of telecom services in rural and remote areas.

AND THEREFORE, in exercise of the powers conferred upon it under Section 13 read with Section 11(1)(b) (ix) of the Telecom Regulatory Authority of India Act 1997 the Authority directs all the UASPs and BSNL to provide the information pertaining to USO related activities to USOF administrator on monthly basis as per the enclosed format and post this data/information on their company's website within 15 days of issue of this Direction.

This is issued with the approval of the Authority.

(Sudhir Gupta)
Advisor (QoS & MN)

Copy to: USF Administrator

Proforma for posting information on the web site for various activities (Existing VPTs, New VPTs, RCPs, RDELs, PCO etc.)

Name of the Service Area

Name of the SSA (in capitals)

Name of the SDCA (in bold capitals)

Date of updation of website

Village Information			VPT Related					RCP Related		PCO	RDELs	Remarks (population in case of RCP etc)
Sl. no.	Name of the village in alphabetic order	Census code of the village	VPT number with STD code	STD status	Date of installation of VPT	Present technology	Location of VPT	RCP No.	Date of Installation of RCP	No. of PCOs other than VPT, RCP	No. of RDELs	
1	2	3	4	5	6	7	8	9	10	11	12	13

Standard format for filling various columns

For column 4, VPT no. with STD code may be shown as 01742-23456

For column 5, STD status may shown as Y for STD VPT and N for non STD VPT

For Column 6 and 11, date of installation may be shown as 04/11/05 i.e. DD/MM /YY

For Column 7, technology: LL for landline, WLL for CDMA, corDECT technology, MARR for MARR based VPTs, INMARSAT, and VSAT.

For column 8, write: A for VPTs located in Panchyats office, Gram Panchayat, Gram Sabha, Yuva Mandal, Sarpanch office etc.

B for VPTs located in Post Offices.

C for VPTs located in Grocery shops.

D for VPTs located at residential places.